Under the Craftsmen Training Scheme, 11,01,254 and 10,10,795 youths were provided training during the year 2015 and 2016 (upto 31.10.2016) respectively. Under the Apprentices Act, 1961, 210,783 and 213,819 trade apprentices were trained during the year 2015 and 2016 (upto 31.10.2016) respectively.

- (c) Yes Sir. Keeping in view the mandate of Ministry of Skill Development and Entrepreneurship for youth entrepreneurship education and capacity building to become entrepreneurs, an end to end customized entrepreneurship orientation module has been integrated under the Life Skill Course module in the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) Courses so that every candidate undergoing PMKVY skill training will receive orientation in Entrepreneurship. In ITI course, the module on Entrepreneurship is already integrated as a section in the employability skills. Ministry of Skill Development and Entrepreneurship has recently launched Pradhan Mantri YUVA Yojana which aims to impart entrepreneurship education to the youths from 2200 institute of higher learning including polytechnics, 500 ITIs and 300 Entrepreneur Development Programmes (EDPs) covering approximately 7 lakh candidates over the period of five years (2016-2020). Under this scheme, the students receiving skill training will be imparted entrepreneurship education to build their capacity to become entrepreneurs.
- (d) The Government of India implements flagship schemes known as Pradhan Mantri Kaushal Kendra (PMKK) for the skill development and entrepreneurship in the country. Under PMKK, Government intends to establish visible aspirational model training centres in every district of the country. Under this scheme, about 367 districts have been allocated for setting up of model skill centres in the country. As on 24.11.2016, 33 PMKKs have already been set-up across India.

Skill development centres in Tamil Nadu

1870. SHRI TIRUCHI SIVA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of Skill Development Centres in Tamil Nadu and the number of such centres set up in the last two years and in the current year; and
- (b) the number of persons and the skills in which they have been trained in these centres?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) (2015-16), 1145 and 93 Training Centers were involved under Fresh Training and Recognition of Prior Learning (RPL) respectively in Tamil Nadu.

(b) Under PMKVY 2015-16, 1,51,521 and 17,643 candidates have been trained under Fresh Training and RPL respectively in Tamil Nadu. These training were provided under various job roles such as Accessory Fitter Level 4, Agarbatti Packer, Assistant Hair Stylist, Banking Technician and many others.

Funds of ITIs

- †1871. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:
- (a) the subjects in which training is being imparted through the ITIs for the skill development of the youth of the country the list thereof;
- (b) the number of ITIs running in various States of the country, the list thereof;
- (c) whether these ITIs are completely funded by the Central Government; and
- (d) if so, the amount provided by Government to States from the financial years 2014-15 to 2016-17, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Presently, training is imparted in the 126 trades (73 Engineering+48 Non-Engineering+5 for Visually Impaired) through the ITIs affiliated to National Council for Vocational Training (NCVT) in the country. List of Trades is given in the Statement-I (See below).

- (b) At present, the total number of Industrial Training Institutes (ITIs) in the country are 13328. Detail of ITIs, State-wise is given in the Statement-II (See below).
- (c) and (d) Vocational Training is a concurrent subject under the Constitution (entry 23). The Central Government is entrusted with responsibility of formulation of policy, laying down training standards, norms, conduct of examinations and certification and affiliation/de-affiliation of Industrial Training Institutes (ITIs) etc.

Opening and operating of ITIs and day to day administration rest with the respective State Government/UTs. Central Government supports the ITIs for upgradation of the infrastructure of the ITIs under various Schemes and Details there of in given in the Statement-III.

[†] Original notice of the question was received in Hindi.